

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1383/2003
M.A.NO.1204/2003

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Wednesday, this the 28th day of May, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri Govindan S. Tampi, Member (A)

1. Jatinder Kumar S/o Sh. Ajab Lal
Working as JE (W) -II,
In the office of Section Engr. (W), N.Rly.
New Delhi
R/o 1/3, Rly. Colony, Ram Nagar, Paharganj,
New Delhi.
2. Ashok Kumar Shukla S/o Sri .N.R. Shukla
Working as J.E./W/I/Allahabad
In the office o Asstt. Divl. Engr. /HQ/NR/Allahabad
R/o 9DE, Loco Colony Allahabad.
3. Manish Kumar Srivastava S/o R.N. Lal Srivastava,
Age 36 years, working as J.E. (W)/Constn./Allah.
In the office of Dy. Chief Engr./Contn./ Allah.
R/o 13B/2B, Shuturkhana, P.O. Telerganj, Allah.
4. Mukesh Kumar Sharma
S/o Sh. Rajender Kumar Sharma,
Aged 36, working as Sect. Engr./W/Contn.
S.E. Road New Delhi.
In the office of Dy. CE/C/N.Rly., State Entry Rd.
New Delhi
R/o TT-58/B, Railway Colony, Shahdara,
Delhi-110032
5. Sunil Kumar S/o Sh. Sansar Pal Singh,
Aged 36, working as JE/W/S.P. Marg/New Delhi
In the office of JE/W/S.P./Marg/ New Delhi.
R/o 19/4 Rly Colony Sarojni Nagar,
New Delhi
6. Kr. Nisar Ahmed Khan S/o Late Abdul Wasey Khan,
Aged 35 working as Investigating Inspr. (Vigilance)
In the office of Ministry of Railways, Rly. Board,
R/o 24/4, Rly. Colony Sarojini Ngr.
New Delhi

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7. Parveen Kumar S/o Sh. B.M. Budhiraja,
Aged 35, working as JE/W/Rail Bhawan,
In the office of Sr. Se/W/Rail Bhawan
R/o D-24, College Lane Rly. Colony,
New Delhi
8. Rajneesh Kumar S/o Late Sh. Suresh Chand,
Aged 38, working as JE/W/
In the office of Jr. Engr./W/Maintenance/Nizamuddin
R/o H.No.D-34, College Lane Rly. Colony,
New Delhi
9. Mahesh Kumar Kinger S/o Sh. P.D. Kinger,
Aged 42 yrs. working as Section Engr./W/Constrn/TKJ
In the office of Dy. CE/C/TKJ
R/o T-12, Shyama Prasad Mukherjee Marg,
New Delhi-6
10. Deepak Saxena S/o Late Sh. Girish Chandra Saxena,
Aged 41, working as Jr. Engr./W/Estate/N.Rly./GZB
In the office of Sr. Section Engr./W/Estate/Ghaziabad.
R/o 405A-Railway Colony Arya Nagar, Ghaziabad
11. Sukh Bir Singh S/o Sh. Shyam Lal,
Aged 39 yrs., working as JE/II/W/M/GZB.
In the office of SE/W/M/N. Rly. GZB.
R/o E-5/A Railway Road, PB Line Rly Colony
Ghaziabad.
12. Sanjay Chawla S/o Late Sh. K.L. Chawla,
Aged 31, working as JE-I/W/C/TKJ
In the office of Asstt. Exe. Engr./C./II/
Tilak Bridge, N. Rly,
R/o 1/9275, West Rohtas Nagar, Shahdara, Delhi-32
13. Arvind Verma S/o K.K. Verma,
Aged 31 yrs., working as JE/W/C
In the office of O/o CAO/C, K.Gate, N. Rly.,
Delhi-110006
R/o 3072, Vishnu Garden, Gurgaon-01
14. Shailendra kumar Garg S/o Sh. O.P. Aggarwal,
Aged 39, working as Section Engr. /W/const.
In the office of CAO/Contn./N.Rly, K.Gate,
Delhi-110052.
R/o 77/B-4, Rly, Colony, Ashok Vihar, Delhi-52

15. Om Parkash Deshwal s/o Shri Fateh Singh aged 36 years, working as JE/W/N.Rly. in the office of Sr.SE/W/P Ganj. R/o 9/7 Rly. Colony Sewa Nagar New Delhi-3

16. Gopal Singh Naurakha s/o Late J.S.Naurakha aged 37 yrs. working as JE/W/Tis Hazari in the office of JE/W/Tis Hazari r/o 119/5 Railway Colony Minto Bridge New Delhi

17. Karan Kapoor s/o Shri B.K.Kapoor aged 35, working as JE/Works In the office of JE/Office/Tis Hazari New Delhi r/o 10/6, Rly. Colony, Delhi Kishan Ganj Delhi-07

..Applicants

(By Advocate: Shri B.S.Mainee)

Versus

Union of India through

1. The Secretary
Railway Board
Ministry of Railways
Rail Bhawan, New Delhi

2. The General Manager
Northern Railway,
Baroda House, New Delhi

..Respondent

O R D E R (ORAL)

Shri Justice V.S.Agarwal:

MA-1204/2003

MA-1204/2003 is allowed subject to just exceptions. Filing of joint application is permitted.

OA-1383/2003

By virtue of the present application, the applicants seek a direction to the respondents to work out unreserved vacancies for the selection held in 2001-2002, including earlier shortfalls, and further to direct respondent No.1 to consider the proposal of respondent No.2 to accord approval for de-reservation of the reserved vacancies.

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2. It has been pointed that a proposal in this regard has already been sent by respondent No.2 to respondent No.1 for de-reservation of the reserved vacancies.

3. At the initial stage, therefore, we are not expressing any opinion on the merits of the matter. We dispose of the present application with directions to respondent No.1 that he:

a) should work out the unreserved vacancies for the selection held in 2001-2002; and

b) should take a conscious decision on the proposal of respondent No.1 pertaining to de-reservation of the reserved vacancies.

4. It shall be highly appreciated if a necessary speaking order in this regard is passed preferably within four months of the receipt of a certified copy of the present order.

5. With these observations, OA is disposed of.

(Govindan S. Tampi)
Member (A)
/sunil/

(V.S. Aggarwal)
Chairman